

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 8th April, 2025

No. HCM/J-11/2013-A&E(Pt.1)/ **6822** : Hon`ble the Chief Justice is pleased to appoint Mrs. Justice Golmei Gaiphulshillu Kabui, former Judge of High Court of Manipur as Director of Manipur Judicial Academy, temporarily for a period of 1 (one) year w.e.f. 01.05.2025 on payment of **last pay drawn minus pension** as conveyed vide letter no. 16/11/2013-Law(HC) dated 24.10.2014 of the Secretariat: Law & Legislative Affairs Department, Government of Manipur issued with the concurrence of the Finance Department (PIC), Government of Manipur vide their U.O. No. 138/2014-2015/FD (PIC) dated 22.10.2014 as extended from year to year.

Monthly pay of the Director would be debitable to the Major Head 2014-Administration of Justice (Non Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries and 07-Allowances under Demand No. 26-Administration of Justice for the Financial Year 2025-2026.

By Order, etc.


(OJESH MUTUM)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon`ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon`ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon`ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Director, Manipur Judicial Academy.
5. Person Concerned.
6. The Accountant General, Manipur.
7. The Commissioner (Finance), Government of Manipur
8. The Commissioner (Law), Government of Manipur.
9. All the Registrars, High Court of Manipur.
10. The Judge/Presiding Officer, Court of District & Sessions Judge, Imphal West/Imphal East/Thoubal/Bishnupur/ Churachandpur/ Ukhrul/ Senapati/ Tamenglong/ Family Court, Manipur/Imphal East/Thoubal/ Bishnupur/Revenue Tribunal, MACT, Co-operative Tribunal/Special Court, ND&PS/ND&PS(FTC)/Addl. Sessions Court, CAW(FTC)/ Addl. District & Sessions Court (FTC), Manipur West/ Manipur East.
11. The Joint Director, Manipur Judicial Academy.
12. All the Jt. Registrars, High Court of Manipur.
13. The Treasury Officer concerned.
14. All the Deputy Registrars/OSD/Language Officer/Court Managers, High Court of Manipur.
- ✓ 15. The System Analyst, High Court of Manipur
- *for uploading the same to the official website of the High Court of Manipur.*
16. The Superintendent (Estt.-I)/(Finance & Accounts), High Court of Manipur.
17. Concerned / Guard File.